

Production of Oils

188. **Shri Heda:** Will the Minister of Commerce and Industry be pleased to state what is the production of (1) Sandal wood oil (2) Palmrose oil (3) Lemongrass oil (4) Peppermint oil (5) Bergamot oil and (6) Citrus oil in India for this year so far?

The Minister of Commerce and Industry (Shri Morarji Desai): A statement giving the required information is laid on the Table [See Appendix I, annexure No 84]

Government of India Factories in Orissa

189. **Shri Surendranath Dwivedy:** Will the Minister of Labour and Employment be pleased to state

(a) the total number of factories and labourers in Orissa which come directly under the Government of India, and

(b) whether the Central Government have any machinery of its own in Orissa besides the Government of Orissa to deal with the Labour problem?

The Deputy Minister of Labour (Shri Abid Ali): (a) Six factories and 1029 workers

(b) Yes

Newsprint Consumption

190. { **Shri D. C. Sharma**
Shri Vasudevan Nair:

Will the Minister of Commerce and Industry be pleased to state

(a) whether Government have requested the newspaper publishers to accept a voluntary cut of fifteen per cent in their newsprint consumption, and

(b) if so, the response thereto?

The Minister of Commerce and Industry (Shri Morarji Desai): (a)

and (b) The Indian and Eastern Newspaper Society were requested, in view of the tight foreign exchange shortage and of the necessity to curtail imports to the bare minimum, to make an effective contribution to meet the situation by offering to voluntarily reduce substantially their import of newsprint. In response to this request the Society have offered a voluntary cut in import licences upto a maximum of fifteen per cent over their consumption in any of the licensing periods—January-June/56 or July-December/56

Co-operatives in Tripura

191. **Shri Dasaratha Deb:** Will the Minister of Rehabilitation and Minority Affairs be pleased to state

(a) how many co-operatives have been formed in the Division of Khowai, Tripura, exclusively among the displaced persons so far, and

(b) what posts of office-bearers are held in these co-operatives by Government Servants?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) Five

(b) Posts of President, Vice-President and Secretary are held by Government Officers for the time being

Contract Labour in Industries

192. **Shri S. M. Banerjee:** Will the Minister of Labour and Employment be pleased to state

(a) whether Government have under consideration any plan for the study of living and working conditions of contract labour in various industries, and

(b) if so, which industries and the time by which it will be done?

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b) It is proposed to conduct an enquiry into the conditions of labour employed through contractors in various industries. Since a comprehensive enquiry

into the extent and nature of the problem in all the industries, would involve heavy expenditure, time and labour, it has been decided that for the present special surveys should be undertaken in the following industries in which the percentage of contract labour is fairly high:

- (1) Building and construction;
- (2) Iron Ore Mines;
- (3) Ports;
- (4) Railways; and
- (5) Petroleum.

So far as Iron Ore mines are concerned, a questionnaire has been issued and field investigation has started. The work in the other industries will be started soon. The enquiry is likely to be completed in about a year's time.

Asian Regional Nuclear Centre in Manila

193. { Dr. Ram Subhag Singh:
Shri Vajpayee:

Will the Prime Minister be pleased to state:

(a) whether Government have received an invitation from the U.S. Government to send representatives to Washington to consider the establishment of an Asian Regional Nuclear Centre in Manila; and

(b) if so, the action Government have taken in that regard?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Yes, Sir.

(b) Government's delegation is at present attending the meeting at Washington.

Bagasse

194. { Shri Shankaralya:
Shri Keshava:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether any licence has been granted for the manufacture of paper

out of Bagasse at Mandya (Sugar Factory) Mysore State;

(b) if so, what is the progress made so far;

(c) whether any assistance from Government has been sought for and if so, with what result; and

(d) when the factory is likely to be started?

The Minister of Commerce and Industry (Shri Morarji Desai): (a) Yes, Sir.

(b) The licence was issued in April, 1957, and according to conditions of the licence, 'Effective Steps' are to be taken by the 5th January, 1958.

(c) The request of the firm for the issue of capital and import of plant and machinery on deferred payment terms is under consideration.

(d) Regular production may be started in early 1961.

Activated Charcoal

195. Shri V. P. Nayar: Will the Minister of Commerce and Industry be pleased to state:

(a) the present production of activated charcoal in India; and

(b) the estimated quantity produced from the rice husk?

The Minister of Commerce and Industry (Shri Morarji Desai): (a) 25 tons per year

(b) 25 tons per year

Ambar Charkha Programme

196. Shri Mohamed Imam: Will the Minister of Commerce and Industry be pleased to state:

(a) when the Ambar Charkha scheme was introduced;

(b) the amount spent so far on the implementation of this scheme;

(c) the amount given as grants and loans,